

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 201
IB-671/ND/2020**

IN THE MATTER OF:

Mr. Saurav Keshan

...PETITIONER

Vs.

M/s. Katalist Viewpaper Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 11.11.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

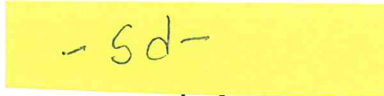
For the Petitioner/Operational creditor :Mr. Mohit Gulati, CS.

For the Respondent/ Corporate-debtor :Mr. Shantanu Chaturvedi, Adv.

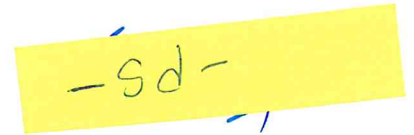
ORDER

IA No. 4545 of 2020

The corporate debtor has submitted that he has no objection to allow the application. Hence, the application is allowed and the matter is posted to 2nd December, 2020.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**